

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 916-921/2016

M/S. U.P. TRANSFORMERS INDIA PVT. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX (CENTRAL), KANPUR

Respondent(s)

Date : 06-03-2019 These appeals were called on for hearing today.

For Appellant(s) Ms.Abhipsa Anamika,Adv.
 Mr. Pawanshree Agrawal, AOR

For Respondent(s) Mr.A.Deb Kumar,Adv.
 Ms.A.Deepa,Adv.
 Ms.Anil Katiyar,AOR

UPON hearing the counsel the Court made the following
O R D E R

As per office report, service is complete upon the sole respondent, but no one has entered appearance. However, today, Mr.A.Deb Kumar, Advocate on behalf of Ms.Anil Katiyar, AOR undertakes to appear for the above respondent. He seeks and is given two week's time to file vakalatnama and four week's time to file counter affidavit.

Ld.counsel for the appellant has not filed any statement of case within the prescribed period.

List the matter again on 11.07.2019.

RAJESH KUMAR GOEL
Registrar